

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal No(s). 1114-1116/2015

BHAGWATI SHARMA, ADVOCATE, KUSHINAGAR

Appellant(s)

VERSUS

S.P. SHARMA, CJM, KUSHINAGAR

Respondent(s)

(with appln. (s) for stay and office report)

Date : 16/11/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. Nagendra Rai, Sr. Adv.
Mr. Ravindra S. Garia, Adv.
Mr. Abhinav S. Raghuvanshi, Adv.
Mr. Shashank, Adv.
Mr. Prateek Tewari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RThe appellant is permitted to serve notice by dasti.
Post after six weeks.(Rajni Mukhi)
Sr. P.A.(Tapan Kumar Chakraborty)
Court Master

Signature Not Verified

Digitally signed by
Rajni Mukhi
Date: 2015.11.17
12:29:52 IST
Reason: